

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 14.09.2017

ORDER NO. 128 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 126 of 2017, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (T)	On 18.09.2017 at 10.30 a.m.	Customs, Excise & Service Tax Division Bench matters.
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	On 19.09.2017 at 10.30 a.m.	Anti Dumping matters
Hon'ble Shri S.K. Mohanty, Member (J)	On 18.09.2017 at 10.30 a.m.	Single Member Bench matters, as notified

1. On 19.09.2017, the original bench will resume after the Anti-Dumping matters are over.

By Order


(Mohinder Singh)
Deputy Registrar

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Dy. Registrar